

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-105

CP No.-111/241/242/ND/ 2019

New CA-(Co. Act)/103/2024

IN THE MATTER OF:

Mrs. Sunita Gupta & Anr.

.....Applicant

Vs.

M/s. Vector Spicon Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New CA-(Co. Act)/103/2024:-

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list this application on **24.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)